

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

A.A. No. 1 of 1997  
(CO No.14432-W/85)

Date of order: 26.07.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member  
Hon'ble Mr. G.S. Maingi, Administrative Member

A. Kapuria, Ticket Collector under Station  
Master, Bolpur, Eastern Railway, Bolpur,  
Dist. Burbhum

... Applicant

VS

1. Union of India, through its General Manager  
Eastern Railway, 17, Netaji Subhas. Rd, Cal-

2. General Manager, Eastern Railway, 17,  
Netaji Subhas Road, Calcutta-1

3. The Chief Personnel Officer, Eastern  
Railway, 17, Netaji Subhas Road, Calcutta-1

4. Divisional Commercial Superintendent,  
Eastern Railway, Shahibganj, Santhal Parganas

5. Senior Divisional Commercial Superintendent  
Eastern Railway, Howrah.

6. Sri A. Das, Asstt. Commercial Supdt. (2),  
Eastern Railway, Howrah, The Enquiry officer

... Respondents

For the Applicant : None

For the Respondents :Mrs. K. Banerjee, counsel

O R D E R

When the case is called today none appears on behalf of the applicant. From the record we find that on last several occasions also none appeared on behalf of the applicant. Therefore, we are satisfied that the applicant is no longer interested to prosecute this case. Hence the application is dismissed for default. Mrs. K. Banerjee, learned advocate is present on behalf of the respondents.



MEMBER (A)

  
MEMBER (J)